

SUPREME COURT OF INDIA

G.D. Pharmaceuticals Ltd.

Vs.

State of W.B.

C.A.No.704 of 1993

(S.P.Bharucha and G.B.Pattanaik JJ.)

06.08.1998

ORDER

The Text below is only a summarized version of the order pronounced

Supreme Court allowed appeal on ground that he cannot support judgment under challenge as it had accepted in another case detailed conclusion of Division Bench of State High Court.